

भारत निर्वाचन आयोग  
Election Commission of India

No. 437/6/CG-HP/ECI/LET/FUNCT/MCC/2024

By Special Messenger/E-mail

निर्वाचन सदन  
Nirvachan Sadan,  
अशोक रोड, नई दिल्ली-110001  
Ashoka Road, New Delhi-110001  
Dated: 3<sup>rd</sup> June, 2024

To

Shri Jairam Ramesh,  
Member of Parliament,  
Indian National Congress,  
C-1/9, Lodhi Garden,  
New Delhi

**Subject: Reference social media post on 'X' regarding**

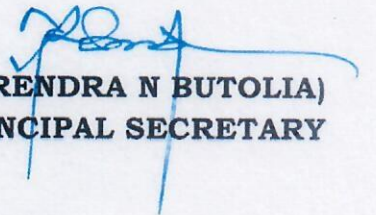
Dear Sir,

I am directed to refer to your letter dated 03.06.2024 in response to the Commission's letter of even number dated 02.06.2024 whereby you have sought an extension of one week to file a detailed reply.

Your allegation that attempts have been made to influence the District Magistrates of around 150 Parliamentary Constituencies, who are also the ROs/DEOs, has serious connotation and direct bearing on the sanctity of the counting process, scheduled for tomorrow. As mentioned in Commission's letter dated 02.06.2024, no DM has reported any such undue influence as alleged by you.

Therefore, the Commission hereby outrightly rejects your request for time extension and directs you to file your response along with the factual matrix/basis of your allegation by 19.00 hours today i.e. 03.06.2024, failing which it would be presumed that you have nothing substantive to say in the matter and the Commission would proceed ahead to take appropriate action.

Yours faithfully,

  
(NARENDRA N BUTOLIA)  
SR. PRINCIPAL SECRETARY





**Jairam Ramesh**  
Member of Parliament (Rajya Sabha)  
**Chairman**  
Parliamentary Standing Committee on Science  
& Technology, Environment, Forests,  
and Climate Change



सत्यमेव जयते

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3<sup>rd</sup> June 2024

To  
**Chief Election Commissioner,  
& His Companion Election Commissioners of India,**  
The Election Commission of India,  
Nirvachan Sadan,  
New Delhi - 110001

Subject: **Response to the ECI's Letter No. 437/6/CG-HP/ECI/LET/FUNCT/MCC/2024 - Dt. 02.06.2024**

Dear Sir,

Yesterday, after receipt of your letter I requested my party colleagues to inform the Hon'ble Commission at the hearing for the basis of our concerns. These were suitably elaborated for you, and we pointed out that our concern is one vis-à-vis vigilance and that we cannot put serving officers in jeopardy by putting a target on their backs.

Most importantly, the spirit of the concerns raised related to the previously well documented and high-handed behaviour of the ruling regime in misusing and even intimidating official machinery (detailed complaints of which are on record over these last 6 years). These were not charges against the ECI but instead a request to safeguard against such malpractices.

The Commission has asked me for a detailed reply, and I shall provide one. However, as the Hon'ble Commission is aware, my official duties these two days before the counting require that I ask for a short extension of one week to file a detailed reply.

Regards,

*Jairam Ramesh*